GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 2896 TO BE ANSWERED ON 20.03.2017

Regulation of Coaching Institutions

†2896. SHRI RAM CHARAN BOHRA: DR. RAMESH POKHRIYAL "NISHANK":

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the steps being taken by the Government to keep the interests of the common people safe from the coaching Institutions for entrance tests to professional courses;
- (b) the steps taken to make the functioning of coaching institutes more transparent, responsible, favourable to the students and to stop exploitation of the students and guardians;
- (c) whether the Government is taking any steps to regulate the fee structure of the coaching institutes;
- (d) if so, whether any mechanism is being developed to resolve complaints in this regard immediately; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY)

(a) to (e): Many of the Private tuition / coaching centers are informal arrangements and do not come under the purview of this Ministry. Besides many of these operate at the school level which is under the direct purview of the State Governments. Accordingly, all State Governments are being addressed to take steps for effective regulation of such centres in the interests of the students.
